

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 1906 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Paisalo Digital Ltd. Vs. Uniglobal Ventures LLP | Harshal Kumar |
| 2. | I.A. No. 1926 of 2023 in Restoration App. No. __ of 2023 in Comp. App. (AT) (Ins) No. 907580(ND) of 2023 | Information TV Pvt. Ltd. Vs. Amit Jain | Kartikeya Durrani` |

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Assistant Registrar